

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

9.

IA-2005(MB)2024 IN
C.P. (IB)/1078(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 30.04.2024

NAME OF THE PARTIES: Srei Equipment Finance Limited
Vs.
M/S. Muktar Minerals Pvt Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-2005(MB)2024

1. Ms. Ashwini Chindarkar i/b Adv. Amit Tungare, Ld. Counsel for the Liquidator/Applicant present through VC. None present for the Respondent.
2. This is an application filed by the Applicant for taking on record the 5th progress report. The same is taken on record. IA-2005/2024 is allowed to that effect and **disposed- of**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)